

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
06-11-2023 AT 10:30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT:**

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

<b>IN THE MATTER OF</b>	<b>: M/s. St. John Freight System Ltd.</b>
<b>PETITION NUMBER</b>	<b>: CP/759/IB/2018</b>
<b>APPLICATION NUMBER: [208]</b>	<b>a)IA(IBC)/922(CHE)2022</b> <b>b) IA(IBC)/1167(CHE)2022 in IA/1094/2022</b> <b>c) MA(IBC)/20(CHE)2022</b> <b>d) IA(IBC)/1094(CHE)2022</b> <b>e) IA(IBC)/1095(CHE)2022</b> <b>f) IA(IBC)/1228(CHE)2022 in IA/1095/2022</b>

**COMMON ORDER**

**209)(a)IA(IBC)/922(CHE)2022 in CP/759/IB/2018**  
**209)(b)IA(IBC)/1167(CHE)2022 in IA/1094/2022**  
**209)(d) IA(IBC)/1094(CHE)2022in IA/1094/2022**  
**209)(e) IA(IBC)/1095(CHE)2022in CP/759/IB/2018**  
**209)(f) IA(IBC)/1228(CHE)2022 in IA/1095/2022in IA/1094/2022**

Ld. Counsel Mr. Pranav G appears for the Liquidator in all the applications.  
None appeared for the Sub-Collector.

During the last hearing on 18.09.2023, there were directions to the Collector, Thoothukudi to depute Sub-Collector to appear before this Tribunal and appraise the status of the Warrant of Attachment against Mr. Karthikeyan and submit the report within four weeks from the date of last hearing. Till date, there is no response.

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**The Registry of this Tribunal** is directed to issue summons to the Collector, Thoothukudi to appear physically on 24.11.2023.

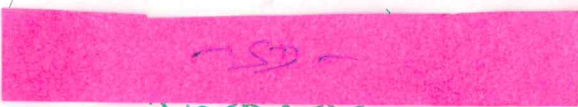
List the matter on **24.11.2023** for personal appearance of the Collector and hearing.

**209)(c) MA(IBC)/20(CHE)2022 in CP/759/IB/2018**

Ld. Counsel Ms. Pavithra Venkateswaran appears for the Applicant.  
Ld. Counsel Mr. Pranav G appears for the Liquidator.

Counsel for the Applicant states that the case is posted for hearing on 22.12.2023 before Hon'ble NCLAT.

At request, list this matter for hearing on **10.01.2024**.



**RAVICHANDRAN RAMASAMY**  
Member (Technical)



**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

vs